

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE TO APPEAL (C) NO. 23728 OF 2015 AND 2502 OF 2016
WITH
PRAYER FOR INTERM RELIEF

M/s. Greater Nodia Industrial Development AuthorityPetitioner

Versus

Commissioner of Customs, Central Excise & Service Tax, NodiaRespondents

OFFICE REPORT

The Office Report was listed before the Ld. Registrar's Court on 8th March, 2016 when the following order was passed:-

**“Sole respondent to file counter affidavit in both the matters within four weeks time.
List again on 04.07.2016”**

It is submitted that Mr. B.K. Prasad, Advocate has on 7th April, 2016 filed Counter Affidavit in SLP (C) No. 23728 of 2015 but has not filed Counter Affidavit in SLP (C) No. 2502 of 2016 so far.

The Office Report is listed before the Ld. Registrar's Court for order.

Dated this the 30th Day of June, 2016

ASSISTANT REGISTRAR

Copy to:

1. Ms. Pragya Baghel, Advocate
A-207, Defence Colony,
New Delhi
2. Mr. B.K. Prasad, Advocate,
Central Agency Section,
Supreme Court of India,
New Delhi.

ASSISTANT REGISTRAR